

[श्री रूप नाथ सिंह यादव]

सरकार को मैं इस के लिए भी बधाई देता हूँ कि उसने ऐसा कमीशन बनाया है और उसके जो अध्यक्ष बनाये हैं वे ऐसे व्यक्ति हैं जो गरीबों के हितों के लिए हैं।

MR. CHAIRMAN: There are two amendments to the Bill. (*Interruptions*). I am sorry, there are only two minutes more. Within these two minutes I have to finish the business of the House.

Dr. Ramji Singh, are you withdrawing your amendment?

DR. RAMJI SINGH: I seek leave of the House to withdraw my amendment.

MR. CHAIRMAN: Has the hon. Member leave of the House to withdraw his amendment?

*Amendment No. 2 was, by leave, withdrawn.*

MR. CHAIRMAN: There is another amendment, Amendment No. 1, in the name of Shri Hukamdeo Narain Yadav. I will put it to vote. The question is:

"That the Bill be circulated for the purpose of eliciting opinion thereon by the 15th May, 1979." (1)

*The motion was negatived.*

MR. CHAIRMAN: Are you withdrawing your Bill?

श्री रूपनाथ सिंह यादव यह मैंने नहीं कहा है।

MR. CHAIRMAN: You have said it. What more do you want to say?

श्री रूपनाथ सिंह यादव: मैं कहने वाला हूँ। चूंकि माननीय मंत्री जी ने आश्वासन दिया है कि सरकार इस पर तत्काल विचार करेगी तो मैं इस हाउस को इनना कहना चाहता हूँ कि मंत्री जी यह बता दें कि इस बजट सत्र में क्या इस पर विचार हो जाएगा ?

श्री छलिक लाल मण्डल: कमीशन की रिपोर्ट आने पर ही यह हो सकता है।

श्री रूपनाथ सिंह यादव: कमीशन की रिपोर्ट आने में कितने महीने और लगेंगे? यह रिपोर्ट कितनी देर में आयेगी ?

सभापति महोदय: यह आपने कहा है।

He is not in a position to say. Are you withdrawing your Bill?

SHRI ROOP NATH SINGH YADAV: I seek leave of the House to withdraw the Bill to provide for abolition of social disparities, casteism and removal of educational, social and economic backwardness of Harijans, Girijans and other backward classes.

MR. CHAIRMAN: The question is:

"That leave be granted to withdraw the Bill to provide for abolition of social disparities, casteism and removal of educational, social and economic backwardness of Harijans, Girijans and other backward classes."

*The motion was adopted.*

SHRI ROOP NATH SINGH YADAV: I withdraw the Bill.

17.58 hrs.

PREVENTION OF SOCIAL DISABILITIES BILL

DR. VASANT KUMAR PANDIT (Rajgarh): I beg to move:

"That the Bill to prevent the imposition of social disabilities by a member or members of a community on a member or members of his or their own community, to provide for penalties for such an act or acts and for matters connected therewith, be taken into consideration."

MR. CHAIRMAN: He may continue on the next day.

Now, Shri Ravindra Varma.

17.59 hrs.

BUSINESS ADVISORY COMMITTEE

THIRTIETH REPORT

THE MINISTER OF PARLIAMENTARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA): I beg to present the Thirtieth Report of the Business Advisory Committee.

18 hrs.

*The Lok Sabha then adjourned till Eleven of the Clock on Monday, February 28, 1979/Phalgun 7, 1900 (Saka)*